

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 616
CA(CAA)- 61/ND/2022

IN THE MATTER OF:
M/s. Har Swaroop Traders

...APPLICANT

Section
U/s 230-232

Order delivered on 26.09.2022
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant
For the RD
For the OL
For the Income Tax Department
For the Liquidator

:Mr. Deep Bisht, Advocate.
:Adv. Swechcha Mishra
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:Mr. Abhishek Anand, Mr.Nipun
Gautam, Mr. Prateek Kushwaha and
Mr. Nikhil Jain, Advocates.

ORDER

Due to paucity of time, matter is adjourned to 13.10.2022.


(COURT OFFICER)